HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

*****

ORDER

No.: 1722 of 2026/RG **Dated: 04 .11.2026**

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officers/Officials of the High Court staff, duly approved by Hon'ble the Chief Justice, sanction is hereby accorded to the promotion of the following Incharge Bench Secretaries as Bench Secretaries on the regular basis, w.e.f 25.08.2026 i.e. the date they have acquired the requisite experience in the feeding cadre for promotion in terms of Rules:-

1. Shri Masroor Ahmad Sheikh;
2. Shri Vishal Singh Dogra; and
3. Shri Rakesh Singh.

By Order.

04/11/26

(M.K. Sharma)
Registrar General

No.: 59709-53 – /RG/GS **Dated: 04 .11.2026**

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice_____
   ..... *for information of their Lordships.*
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information
9. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu;
10. Registrar Recruitment, High Court of J&K and Ladakh, Jammu;l
11. Concerned Officers _____;
12. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar.
    ..... for information and necessary action.
13. Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload the same on the official website of the High Court.
14. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
15. Order File.

04/11/26

Registrar General